

## CENTRAL ARMINISTRATENEHTRIBUNAL

C.P. No.1/2002 O.A. No.2342/2001

New Delhi dated this the 17th April, 2002

HON'BLE SHRI S.R. ADIGE, VICE CHAIRMAN (A) HON'BLE SHRI KULDIP SINGH, MEMBER (J)

Sh. Hukum Singh S/o Sh. Jasram, R/o B-64, West Nathu Colony, Shahadara, Delhi-110093. (By Advocate: Sh. T. D. Yaday)

... Petitioner

## Versus

- Mrs. Shashi Mishra Secretary, ICAR Ministry of Agriculture, Krishi Bhawan, New Delhi.
- 2. Dr. Punjab Singh,
  The Director General,
  Indican Council of Agriculture
  Research,
  Krishi Bhawan, New Delhi.
- 3. Dr.S.D. Sharma,
  The Director, India Agriculture,
  Statistical, Research Institute,
  Library Avenue,
  New Delhi-110012. ... Respondents
  (By Advocate: Sh.Shankar Anand proxy
  for Sh.V.K.Rao)

## ORDER (ORAL)

## S.R. ADIGE, V.C.(A)

Heard both sides on CP-1/2002 alleging contumacious disobedience of the Tribunal's order dated 6.9.2001 in OA-2342/2001.

2. Pursuant of the aforesaid order dated 6.9.2001, respondents have been passed a speaking and reasoned order dated 1.2.2002 (Ann.R-1).



- 3. If applicant is aggrieved by the same it is open to him to challenge the same separately through appropirate proceedings in accordance with law if so advised.
  - 4. CP is dropped. Notices are dischaged.

MEMBER(J)

VICE CHAIRMAN(A)

RB.